

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 421
IA/1580/ND/2024 IN IB/256/ND/2019

IN THE MATTER OF:

SH. Dharendra Nath & Ors	...	Applicant
Versus		
M/s JC World Hospitality Pvt Ltd	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 08.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Kamal Naini Sharma
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **09.05.2024**.

Sd/-
(Court Officer)